

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.108/ND/2018

IN THE MATTER OF:

Terawise Consultants (P) Ltd.

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 05.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner/Applicant : -

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 07.3.2018, failing which, the petition will be dismissed for non-prosecution.

List on 07.3.2018.

Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)